SHRI V. NARAYANASAMY: I am going to complete now.

THE DEPUTY CHAIRMAN: Unfortunately, anything happening in Tamil Nadu opens a Pandora's box here. What is there to get agitated? I see many people getting up around the House.

SHRI V. NARAYANASAMY: Madam, with your permission, I am raising the issue.

THE DEPUTY CHAIRMAN: There are also other States beyond Tamil Nadu. There are also issues beyond Tamil Nadu. (Interruptions) I cannot allow it to go on...(Interruptions)

SHRI V. NARAYANASAMY: Whenever I say, Tamil Nadu Chief Minister', he gets up. What can I do?

THE DEPUTY CHAIRMAN: I have to say, Mr. Narayanasamy, you may be from the South but there are many issues relating to North and South. If the Members want to raise ... (Interruptions)

SHRI V. NARAYANASAMY: I will take only one minute more. The Veerappan gang is escaping because of the tribal people who are living in that forest area. He gets their protection and he gets the first-hand information about the police operation in Tamil Nadu and Karnataka. One of the very interesting aspects is that one DIG, Mr. Davaram, gave a statement that if the Tamil Nadu Chief Minister...

THE DEPUTY CHAIRMAN: Now, please take your seat ... (Interruptions) I am not permitting even one word now... (Interruptions.) Because you are repeating and I know what you said. You can see the record. Please don't repeat. We have only 15 minutes left for the lunch hour and I have 14 other special mentions.

SHRI V. NARAYANASAMY: With one sentence, I will conclude. The

DIG, Mr. Davaram, has said, "If the Tamil Nadu Chief Minister allows me for one month, I will chase him and apprehend him." But, he has been called back. What is the reason for this?

THE DEPUTY CHAIRMAN: That is all. Mr. Rajagoptl ... (Interruptions)

SHRI V. NARAYANASAMY: I request the hon. Home Minister to send the army there...

THE DEPUTY CHAIRMAN: The Home Minister doesn't send the army. It is the Defence Minister who sends the army and the Defence Minister is the Prime Minister himself.

SHRI M. A. BABY (Kerala): While seeing the woods, we miss the forest.

Problems of short distance railway passengers consequent upon introduction of sleeper class

SHRI O. RAJAGOPAL (Madhya Pradesh): Madam, I would like to invite the attention of the to a serious situation that is developing in Kerala, in Tamil Nadu and in some other places also. Consequent upon certain decisions taken by the Railway Minister in the Railway Budget, a special class has been created called the sleeper class and the rate of the sleeper class is also very much higher. This has resulted in a situation where thousands of short distance railway passengers are being put to a great difficulty. Especially in the State of Kerala, where the are almost saturated, you can't have more trains running between places like Cochin and Trivandrum. there are already 21 compartments in the trains and you cannot add any more number of compartments. You cannot bring more trains also. In such a situation, shot-distance passengers were availing this facility to travel in long-distance trains. Because of the introduction of

new sleeper class, these passengers are not allowed to travel in these long-distance trains. This has created a very peculiar situation where all members belonging to different political parties have been compelled agitations. Now that is going on in Kerala. I will not plead for a position that in all long-distance trains short-distance passengers should be allowed. No, that is not my case. It is not practically possible also. But in a peculiar situation where you cannot have more trains because of saturation, I would suggest that some provision should be made by which if there are seats available, short-distance passengers should be allowed to travel, maybe on payment of some additional fare. This facility should be made available. Otherwise, it will result in hardship for the travelling public, especially for those who travel ween Ernakulam and Trivandrum. This is a grave situation which should be considered and some political decision should be taken to see that this difficulty is set right...

Thank you, Madam.

THE DEPUTY CHAIRMAN: Shri Ram Naresh Yadav.

SHRI M. A. BABY (Kerala): Madam, with your permission ... (Interruption).

THE DEPUTY CHAIRMAN: No, because we have many speakers.

SHRI M. A. BABY: Madam, I will be very brief.

THE DEPUTY CHAIRMAN: One word.

SHRI M. A. BABY: Madam, during the freedom struggle, there was a very agonising episode, namely, the wagon tragedy. Now, what is happening in many southern States is very much similar to this tragedy. This is a new wagon tragedy that is being experienced by the people in the South. Without casting any aspersions on any oher region, it is a fact that all those who travel in

the South, in the western part of India and north-eastern part of India regularly take tickets. But in the remaining parts, they are regularly irregular in taking tickets. We are made to suffer due to our honesty.

I happened to travel in the local areas of States like Bihar where I saw people entering into even the first-class and reserved compartments and there is nobody to check them. Of course, your area is in Western India and a different situation exists here.

Now, Madam, unless some serious review is undertaken by the Railway Ministry, there would be a big problem and the peace-loving people of Kerala and the other Southern States would be forced to take recourse to very open and direct forms of agitations. Therefore, I urge upon you to prevail upon the Railway Ministry to review their decision.

Thank you, Madam.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Madam, I am associating with him...(Interruption)...

THE DEPUTY CHAIRMAN: I am not permitting. Shri Ram Naresh Yadav, you speak... (Interruption)... I am sorry, we have got several names whom the Chairman has permitted... (Interruption)... Please help me run this House properly and help others to speak. Shri Ram Naresh Yadav.

श्री कैलाश नारायण नारंग (ध्व प्रदश) : मैंडम, एक मिनट। मैं केवल संबद्ध करना चाहता हूं।...

उपसभावित : बस, हो गई म्रापकी एसोसिएशन । मैंने मान लिया है। ग्रापका नाम लिख दिया है।

श्री कैजाश नारायण सारंग : मैंडम, श्री राजगोपाल जी ने जो प्रोब्लम रखी है, उससे संबद्ध करते हये मैं कहना चाहता हं कि शार्ट डिस्टेंस के जा पर्सेजसं हैं, उनको सारे िएस्टा परेशानी हो रही है। जरसमार्गात: ठीक है। बोलिये, राम नरेण जी, बोलिये। ...(ब्यवधान) ... देखिये, प्लीज लोग जाना चाह रह है। ग्राज केवल एक ही घंटा है।

Seizure of Modern sophisticated armaments forma container depot in Pragati Maidan

राम नरेश यादव (उत्तर प्रदेः∵) : महोदया, में एक बहुत ही गंभीर प्रश्न की स्रोर, जो पूरे राष्ट्र के लिये क्राज चिंताका विवय बना हुआ है, सरकार का ध्यान ग्रापके माध्यम से ग्राकर्षित करना चाहता हूं ग्रौर वह यह है कि ग्रभी दो दिन पहले दिल्ली में, जो देश को राजधानी है, पिस्तौलों ग्रौर राइफलों समेत बडी संख्या में ग्राधनिक हथियार कन्टेनर डिपो से वरामद हुये है। कस्टम अधि-कारियों ने इन्हें बरामद किया है। यह हथियार एक कप्टेंनर में स्टेनलेस स्टील के स्कप के नीचे दबाकर रख गये थे । भारत धातु स्क्रेप का एक बहुत बड़ा ग्रायातक है ग्रीर जब ग्रायात किया जाता है तो इस सिलसिले में, यह एक कम्पनी है कारगो कम्पनी, उसने ग्रमरीका से ग्रायात करने की डिमांड की थी और वहां से यह सामान सरलाये गये। मैं इसलिये ग्रीर भी कहना चाहता हूं, महोदया, कि एक तरफ तो ग्रमी पिछले दिनों महाराष्ट्र के बम्बई में ग्रौर गोवा में जिस तरह से सारी घटनायें घटी हैं, ग्रौर बाहर से जिस तरह से आधुनिक हथियार आ रहे है ग्रौर देश में हथियारों के द्वाने के बाद जिस तरह से बम विस्फोट हो रहे हैं, लोग मारे जा रहे है, ग्रातंक फैल रहा है, जिस तरह से पूरे देश के ग्रन्दर एक ग्रस्थिरता का वातावरण पदा करने की कोशिश की जारही है, वह सारे देश के लिये चिंता का विषय बना हुन्न। है । इस सदन में भी और सदन के बाहर भी बराबर इस पर चर्ची होती रही है। ऐसी स्थिति में इस तरह के अधिनिक हथियारों का बाहर से बड़ी संख्या में छिपाकर के ग्राना, ग्रमेरिका से माना, एक कारगो कम्पनी के द्वारा

मंगाया जाना, इससे लगता है कि कुछ ऐसी विदेशी शक्तियां है जो हमारे देश में ग्रस्थिरता का वातावरण पैंदा करना चाहती है । इसलिये ऐसी स्थिति में ग्रापके माध्यम से सरकार से मेरा भ्राग्रह होगा कि सरकार इस मामले में सारे तथ्यों का पता लगाकर सदन की अवगत कराये, बताये ग्रौर यह भी बताये कि ग्राज तक सरकार न इस घटना के होने के बाद क्या कदम उठाये, है, किससे ् जांच करई जारही है–सी०बी०ग्राई० से जांच कराई जा रही किस एजेंसी से जांच कर ई जा रही है [?] इसका पता लगाकर के पूरे सदन को जानकारी मिलनी चाहिये, यह आपके माध्यम से सरकार से मेरा श्राग्रह है। सरकार सोने का काम न करे, जाग क्योंकि देश की स्वायत्ता पर भी प्रहार करने का सवास है। एक जबर्दस्त संकट पैदा किया जा रहा है। ... (व्ववधान) जिस तरह से यह सारा मामला हो रहा है, यह सारे देश के लिये चिता का विषय है। यह कांग्रेस पार्टी का या किसी पार्टी का सवाल नहीं है, यह सारे देश का सवाल है। इसलिये ऐसे सवाल पर हमारा म्रापसे म्राप्रह है कि सरकार ग्रौर यहां पर पार्लियामेंटरी अफयत मिनिस्टर साहिबा भी बैठी है, उनसे भी मेरा ग्राग्रह है कि इस संबंध में गृह मंत्री जीयाजीभी हों, इस सदन के ग्रन्दर एक वक्तव्य दें ग्रौर पूरे सदन को अराश्वस्त करें बताकर के कि ये कौन सी ऐसी शक्तियां हैं जो " एसे मामलों में लगी ई है, उनके खिलाफ सरकार क्या राजनतिक स्तर 👡 पर कदम उठाने जा रही है? क्योंकि जब तक दूसरे देशों के साथ सरकार ऐसे मामले को गंभीरता से नहीं लेगी, मैं जानता हूं कि सरकार गंभीरता से ले भी रही है, लेकिन इस मामले पर विशष रूप से ध्यान देकर सरकार एक विस्तृत वक्तव्य दे इस सदन में ग्रीर सदन की ग्रवगत कराये कि हमारे देश के ग्रन्दर इस तरह की कौन सी शक्तियां है जो ग्रांतरिक ग्रौर बाहरी ग्रातंकवाद के जरिये ग्रस्थिरता पैदा करना चाहती है? यह देश के लिये बहुत घातक बात है।